

कल्याण संघी (श्री सीताराम केसरी) :

(क) जी, हाँ ।

(ख) अनुदानों के दुरुपयोग संबंधी शिकायतों की विभागीय जांच की गई थी तथा इस मामले में अंतिम निर्णय होने तक इन संगठनों को सहायता अनुदान रोक दिया गया है ।

Rehabilitation of scavengers

2578. SHRI S. S. AHLUWALIA Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have decided to ban dry latrines in the country;

(b) if so, whether Government have done any survey about the persons who earn their livelihood by scavenging;

(c) if so, what are the details thereof;

what is the number of scavengers in the State of Bihar; and

the manner in which Government propose to rehabilitate these scavengers of Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) to (d) There are no precise estimates about the number of scavengers in the country. However, based on the survey conducted by the National Sample Survey Organisation, the Task Force constituted by the Planning Commission in July, 1989, in its Report on 21st March, 1991, has estimated the number of scavengers for the year 1989 as about 4 lakhs. Based on this estimation prepared by the Task Force, the number of scavengers in Bihar as in 1989 was 22,389.

(e) A rapid survey to identify each individual scavengers and his dependents and their aptitude for

specified alternative trade and occupations is in progress. It is proposed to rehabilitate the scavengers and their dependents during the 8th Five Year Plan in alternative and dignified trades and occupations through self-employment schemes. The existing training schemes of the Central and State Govt. are being designed for scavengers. The focus will be of developing/upgrading skills for self-employment. Central assistance is being provided for rehabilitation of the scavengers.

Drug Menace in Orissa

2579. DR. SANJAYA SINH : Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that the menace of drugs is spreading fast into the cities and semi-urban areas of Orissa;

if so, what are the details thereof; and

what remedial steps Government propose to take in the matter?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) No survey has been conducted. I know the exact number of drug addicts in the country. However, the problem of drug abuse has become serious in the country including in the State of Orissa.

(c) The Government through the help of voluntary organisations has set up Deaddiction, Counselling and Aftercare Centres in all the States affected by the drug abuse.

Rehabilitation centres for drug Addicts in M. P.

2580. SHRI SURESH PACHAURI: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that Government have decided to set up rehabilitation centres for drug addicts, in country;

if so, what are the details thereof; and

the number of such centres likely to be established in Madhy?-Pradesh?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

The scheme is under finalisation and is awaiting approval of the Planning Commission.

Details of places where the centres will be established will be worked out on the finalisation of the scheme.

मध्य प्रदेश में अनुसूचित जाति/अनुसूचित जनजाति के लोग

2581. श्री अजीत जोशी :

श्रीधर हरि सिंह :

क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश राज्य की कुल जनसंख्या की तुलना में अनुसूचित जाति तथा अनुसूचित जनजाति के कितने प्रतिशत लोग गरीबी की रेखा से ऊपर हैं;

(ख) मध्य प्रदेश में अनुसूचित जाति तथा अनुसूचित जनजाति के लोगों का जीवन-स्तर सुधारने के लिए केन्द्रीय सरकार ने क्या कदम उठाए हैं; और

(ग) जनजातीय भाषाओं और संस्कृति के संरक्षण के लिए अब तक क्या कदम उठाए गए हैं ?

कल्याण मंत्री(श्री सीताराम केसरी) :

(क) अनुसूचित जाति

ग्रामीण	शहरी
40.71	54.20

अनुसूचित-जनजाति

ग्रामीण	शहरी
32.90	66.00

(ख) राज्य में अनुसूचित जातियों के लिए विशेष संघटक योजना और अनुसूचित जनजातियों के लिए आदिवासी उप-योजना कार्यान्वित की जा रही है। उन्हें विशेष केन्द्रीय सहायता द्वारा सुदृढ़ किया जाता है। इन निधियों का उपयोग अनुसूचित जातियों और अनुसूचित जनजातियों के विकास से संबंधित विभिन्न योजनाओं के लिए किया जाता है। इसके अतिरिक्त मेला बने वालों के पुनर्वास और अनुसूचित जातियों और अनुसूचित जनजातियों की शैक्षिक सहायता के लिए कल्याण मंत्रालय द्वारा अनेक केन्द्र प्रायोजित योजनाएँ भी कार्यान्वित की जा रही हैं।

(ग) सरकार शैक्षिक और सांस्कृतिक कार्यक्रमों के माध्यम से आदिवासी भाषा और संस्कृति की रक्षा-संरक्षण हेतु पूरा ध्यान दे रही है। आदिवासी अनुसंधान संस्थान, भोपाल में आदिवासी कला और संस्कृति के परिरक्षण के लिए एक संग्राहालय

Rehabilitation of scavengers

2582. SHRIMATI VEENA VERMA : Will the Minister of WELFARE be pleased to state:

(a) whether there was any scheme to identify scavengers in the country by July 31, 1992 under the National Scheme of liberation and rehabilitation of scavenger ;

(b) if so, the number of scavengers identified all over the country State/ Union Territory-wise; and

(c) what arrangements have been made to provide vocational training to them?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes Sir.

(b) The survey to identify scavengers and their aptitude for specified trades/occupations is still in progress.